- (b) if so, how Government intend to educate children after certain age;
- (c) whether the possibility of making sex education in schools or introducing "Population Education" in its place has been examined:
  - (d) if so, the outcome thereof;
- (e) whether Government have in context examined one of the goals referred to at the recently held UN Conference on population and Development in Cairo; namely education for girls, reduction in infant and maternal mortality and universal access to family planning and health services for women:
- (f) if so, the reaction of Government thereon; and
- (g) what experience has been gained by other developed countries regarding access to information on sex in school syllabus and whether that was taken into consideration by Government while arriving at i\*s decision for not incorporating sex education as part Df the school education?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOUCRE iEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) KUMARI SELJA): (a) and (b) A National eminar on Adolescence Education was rgauised by the NCERT at New Delhi on ith and 13th April, 1994 in which different ipects of introduction of Adolescence Educaon into school curriculum were discusse-J. he recommendations of the National Seminar ive been accepted by the NCERT for developg a. gensrdl framework of Adolescence lucation including Sex Education, AIDS lucation and Education against Drug >use.

- c) and (d) The National Population Educa-n Project (NPEP) implemented ;e 1980 has related components of Sex ucatiou. The contents of Population Educa-l are intergated in all siages of school cation.
- :) and (f) Yes Sir. Some of the issues ictsd in the Programme of Action of the International Conference on Population

and Development held at Cairo in September 19,94 have been included in the general framework of Population Education.

to Questions

(g) While planning for the National seminar on Adolescence Education, the NCERT gathered information regarding experieivces of other countries in the area of sex Education in schools.

## कलाकारां को वजीफे प्रचान करना

1567. चॉधरी हरमाहन सिंह : वया मानव संसाधन विकास मंत्री यह बताने की कपा करेंगे कि:

- (क) क्या सरकार ने गरीब उत्साही कलाकारों. वेंसं नाटककारों, संगीतकारों, नतकों आदि को धजीका प्रदान करने के लिए उनसे आवेदन पत्र आमंत्रित किए हैं और क्या इसके लिए उनका चयन उनकी श्रंष्ठता तथा उपलोक्धयां को देख कर किया जाता हैं:
- (ख) यदि हां, तां तत्संबंधी ब्यारा क्या हैं :
- (ग) विभिन्न क्षेत्रों में कितने कलाकारीं को इस वर्ष वजीका दिया गया है तथा इसकी धनराशी कितनी हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग एवं संस्कृति विभाग) में उर मंत्री (क्रमारी शॅलजा) : (क) स (ग) जी, हां। संस्कृति विभाग ने विभिन्न सांस्कृतिक क्षेत्रीं में शिक्षावृह्तियां प्रदान करने के लिए आवंदन-पत्र आमंत्रित किए थे। प्रत्येक क्षेत्र के लिए गठित विशेषज्ञ समितियां अतिम चयन करने सं पूर्व उनकी उत्कृष्टता एवं उपलीच्ध को ध्यान में रखती हैं। वर्ष 1994-95 के लिए चयन प्रक्रिया चल रही हैं। शिक्षावित्त की राशी 1000 रुपयं प्रति माह हैं।

## Setting up of Regional Offices of UGC in Orissa

- 1568. SHRI RAHASBIHARI BARIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1615 given in the Rajya Sabha on 5th August, 1994 aud state:
- (a) the names of states idemilied for the location of the regional offices of UGC;

- (b) whether any such Regional Offices of UGC are proposed to be set up at Bhubaneshwar in Orissa; and
  - (c) if so, the steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Based on the recommendations of an Empowered Committee, the UGC has decided to set up its regional offices at Ghaziabad, Guwahati, Bhopal, Hyderabad and Pune.

(b) No, Sir.

141

(c) Does not arise.

## Service Rules Adopted by TTTI, Madras

1569. SHRI MISA R. GANESAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a feet that the TTTI, Madras society was directly under the control of his Ministry until 1993-94 and now is under the direct contiol of AICTE:
- (b) whether the institute follows service rules of Government as well as their own, against the welfare of the employees; and
- (c) if so, whether the TTTI Madras society is entitled to follow the Government of India Rules and Regulations, like CCS (CCA) rules which are purely meant for Government of India departments and their employees?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE)

(KUMARI SELJA): (a) to (c) The work concerning TTTI, Madras which was with Ministry upto 1993-94 has been transferred to AICTE. The Rules and Regulations of the Society regarding service matters of its employees which are broadly based on Central Government Service Rules are meant for proper administration of the institute kesping in view the interests of employees.

## Physical Training in School Curriculum

1570. SHRI S. S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is fact that experts have attributed the country's poor performance in the field of sports to lack of emphasis in sports curriculum at school level;
- (b) whether Government have looked into it and if so, their reaction thereon;
- (c) whether it is also a fact that Government have been contemplating incorporation of physical training and sports as compulsory in the school curriculum and also make it compulsory for the school: to impart train this field by trainers/coaches qualified from renowned sports institutes in the country; and
- (d) if so, the details of the proposed measures along with the time frame for  $it_s$  implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Lack of emphasis on sports in- school curriculam is cited as one of the reasons.

- (b) The Central Advisory Board of Education had set up a Committee uiuler the Chairmanship of Shri K.P. Singh Deo, Ministei of State for Information and Broadcasting to suggest ways and means to integrate Physical Education and Sports with the Educational Curriculum.
- (c) and (d) Yes, Sir. Government has suggested to the State Governments andi Kendriya Vidyalaya Sangtfian to make Physical Education and Sports as a part of school curriculum.

The Committee has recommended the introduction of Physical Education and Sports in schools as a compulsory subject. It has recommended that at least 40 minutes every day could be assigned to physical education. All teachers should be provided physical education training through pre-service and inservice physical education courses which are conducted by District Institutes of Educational Training (DIETs) and B.Ed. Colleges.

The Government of India has accepted the recommendations and requested the State Governments to incorporate physical education and Sports in school curriculum. Kendriya Vidyalayas have already initiated action in this regard.